

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.10.2018

ORDER NO. 214 OF 2018

Hon'ble HOD is pleased to modify the roster order no. 112 of 2018 for **CESTAT, Chandigarh** for the period **22/10/2018 to 26/10/2018** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Ashok Jindal, Member (Judicial) and Hon'ble Sh. Anil G. Shakkarwar, Member (Technical)	From 22.10.2018 to 26.10.2018	Customs, Excise and Service Tax Division Bench Matters.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

By order,



(Bineesh Kumar K. S.)

Registrar

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SPS to Hon'ble HOD/Hon'ble Members/ P.A. to Registrar/ Dy. Registrar/Asstt. Registrar/Bar Association/Chief Commissioner (AR)/ Commissioner (AR)/Notice Board/ Website/Guard File/Office Copy.


1/10/18
Dy.Registrar

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated:01.10.2018

ORDER NO. 215 OF 2018

Hon'ble HOD is pleased to modify the roster order no. 91 of 2018 for **CESTAT, Allahabad** to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Sh. Anil G. Shakkarwar, Member (Technical) and Hon'ble Dr. S. K. Pati, Member (Judicial)	From 08/10/2018 to 12/10/2018	Appeals in r/o M/s Lakshmi Kumaran and Sridharan and other Division Bench matters as notified.

Note:

1. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

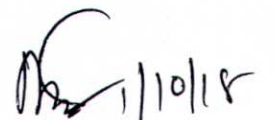
By order,



(Bineesh Kumar K. S.)
Registrar

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Dy.Registrar